

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.429**  
**Appeal No. 23/252/ND/2024**

**IN THE MATTER OF:**

Income Tax Officer Ward 13(1) New Delhi	...	Appellant
Versus		
Registrar Of Companies Delhi(M/s Jagwani Creations Pvt Ltd)	...	Respondent

**Under Section 252.**

**Order delivered on 19.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana
For the IT Department	:	Adv. Shlok Chandra Sr Standing Counsel a/w Adv. Madhavi Shukla, Adv. Priya Sarkar Jr Standing Counsel

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.05.2024**.

**Sd/-**  
**(Court Officer)**